	STA	TISTICAL INFORMATION REGARD	DING COMM	ERCIAL CA	SES PENI	DING IN T	не сомме	RCIAL COU	IRTS FOR	THE MON	TH OF M	AY-2023.	
					ANNEX	URE-A							
					INSTITUTION FOR THE MONTH OF MAY			DISPOSA	AL FOR THE	: монтн с	F MAY	PENDENCY AS	Average No. of
	NAME OF THE DISTRICT	NAME OF THE COURT	Designated/ Dedicated	OPENING BALANCE	TRANSFE RRED (U/s 9)	FRESH INSTITUTI ON	INSTITUITIO N THROUGH TRANSFER	DISPOSAL	TRANSFER RED OUT	MADE OVER	DATA CLEARAN CE	ON	days taken to decide the case
1	High	a Court of Karnataka	-	783	0	37	0	12	0	0	0	808	10 Months 5 Days
			-	D	ISTRICT	JUDICIAR	RY	-	_	-	_	-	
		LXXXII Addl.City Civil and Sesions Judge, Bengaluru City. CCH-83	Dedicated	528	0	18	1	16	0	0	0	531	1 Year 5 Months 12 Days
		LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.CCH-84	Dedicated	421	0	17	1	6	0	0	0	433	1 Year 1 Month 12 Days
		LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-85	Dedicated	216	0	17	0	13	0	0	0	220	6 Months 17 Days
		LXXXV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-86	Dedicated	243	0	23	2	13	0	0	0	255	1 Year 16 Days
1	BENGALURU CITY	LXXXVI Addl. City Civil and Sessions Judge, Bengaluru City.CCH-87	Dedicated	349	0	16	1	7	0	0	0	359	7 Months 28 Days
		LXXXVII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-88	Dedicated	260	0	16	0	15	0	0	0	261	11 Months 17 Days
		LXXXVIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-89	Dedicated	379	0	15	0	2	0	0	0	392	6 Months 29 Days
		LXXXIX Addl. City Civil and Sessions Judge, Bengaluru City. CCH-90	Dedicated	476	0	22	0	4	0	0	0	494	7 Months 6 Days
		LII Addl. City Civil and Sessions Judge, Bengaluru City.	Designated	0	0	0	0	0	0	0	0	0	-

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	NAME OF THE DISTRICT	NAME OF THE COURT	Designated/ Dedicated		INSTITU'	FION FOR ( OF MAY	THE MONTH	DISPOSA	AL FOR THE	MONTH C	OF MAY	PENDENCY AS	
				OPENING BALANCE	TRANSFE RRED (U/s 9)	FRESH INSTITUTI ON	INSTITUITIO N THROUGH TRANSFER	DISPOSAL	TRANSFER RED OUT	MADE OVER	DATA CLEARAN CE	ON 31.05.2023	days taken to decide the case
		Prl.District & Sessions Court Bagalkot	Designated	35	0	0	0	1	0	0	0	34	11 Months 24 Days
2	BAGALKOT	I Addl.District and Sessions Judge, Bagalkot, sitting at Jamkhandi(only for jurisdiction of Jamkhandi)	Designated	12	0	0	0	0	0	0	0	12	-
3	BELAGAVI	Prl.District & Sessions Court, Belagavi	Designated	209	0	24	0	1	0	0	0	232	4 Months 9 Days
		Prl. District and Sessions Judge, Ballari.	Designated	0	0	0	0	0	0	0	0	0	-
4	BALLARI	IV Addl. District & Sessions Judge, (Commercial Court), Ballari	Dedicated	290	0	4	0	10	0	0	0	284	10 Months 7 Days
		I Addl. District and Sessions Judge, Bengaluru Rural.	Designated	0	0	0	0	0	0	0	0	0	
5	BENGALURU RURAL	X Addl. District & Sessions Judge, Bengaluru Rural	Dedicated	321	0	27	1	1	0	0	0	348	8 Months 5 Days
		XI Addl. District & Sessions Judge, Bengaluru Rural	Dedicated	368	0	15	0	6	0	0	0	377	10 Months 23 Days
6	BIDAR	Prl.District & Sessions Court, Bidar	Designated	510	0	2	0	2	0	0	0	510	3 Years 9 Months 10 Days
7	CHAMARAJANAGAR	Prl.District & Sessions Court, Chamarajanagara	Designated	58	0	1	0	2	0	0	0	57	2 Months 27 Days
8	CHIKKABALLAPURA	Prl. District and Sessions Judge, Chikkaballapura	Designated	693	0	4	0	1	0	0	0	696	9 Months 14 Days
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	Designated	106	0	8	0	3	0	0	0	111	5 Months 12 Days
10	CHITRADURGA	Prl.District & Sessions Court, Chitradurga	Designated	27	0	1	0	0	0	0	0	28	-

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	NAME OF THE DISTRICT	NAME OF THE COURT	Designated/ Dedicated	OPENING	INSTITU'	TION FOR OF MAY	THE MONTH	DISPOSA	AL FOR THE	: молтн с	OF MAY	PENDENCY AS	Average No. of days taken to decide the case
SL NO				BALANCE	TRANSFE RRED (U/s 9)	FRESH INSTITUTI ON	INSTITUITIO N THROUGH TRANSFER	DISPOSAL	TRANSFER RED OUT	MADE OVER	DATA CLEARAN CE	ON 31.05.2023	
	DAKSHINA	I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	Designated	1076	0	13	0	15	0	0	0	1074	6 Months 12 Days
11	KANNADA	IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	Designated	1205	0	9	0	3	0	0	0	1211	1 Year 5 Months 24 Days
12	DAVANAGERE	Prl.District & Sessions Judge, Davangere	Designated	787	0	9	0	4	0	0	0	792	1 Year 1 Month 17 Days
		Prl. District & Sessions Court,Commercial Court	Designated	257	0	9	0	0	0	0	0	266	-
13	DHARWAD	V Addl. District & Sessions Judge Dharwad (Sitting at Hubballi)	Designated	277	0	2	0	3	0	0	0	276	11 Months 10 Days
14	GADAG	Addl. District & Sessions Court, Gadag	Designated	341	0	15	0	0	0	0	0	356	-
15	HASSAN	Prl.District & Sessions Judge, Hassan	Designated	953	0	1	0	24	0	0	0	930	1 Year 6 Months 2 Days
16	HAVERI	Prl.District and Sessions Court Haveri	Designated	96	0	1	0	1	0	0	0	96	1 Year 4 Months 19 Days
17	KALABURAGI	Prl District Judge, Commercial Court Kalaburagi	Designated	31	0	2	0	1	0	0	0	32	1 Year 5 Months 12 Days
18	KODAGU	I Addl. District & Sessions Judge	Designated	150	0	0	0	2	0	0	0	148	1 Year 4 Months 11 Days
19	KOLAR	Prl.District & Sessions Judge, Kolar	Designated	53	0	2	0	0	0	0	0	55	-
20	KOPPAL	Prl. Dist. & Sessions Court, Koppal	Designated	18	0	1	0	0	0	0	0	19	-
21	MANDYA	Prl. District & Sessions Judge, Mandya	Designated	138	0	2	0	0	0	0	0	140	-

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	NAME OF THE DISTRICT		Designated/ Dedicated	OPENING	INSTITU'	INSTITUTION FOR THE MONTH OF MAY			AL FOR THE	MONTH O	F MAY	PENDENCY AS	s Average No. of
		NAME OF THE COURT		BALANCE	TRANSFE RRED (U/s 9)	FRESH INSTITUTI ON	INSTITUITIO N THROUGH TRANSFER	DISPOSAL	TRANSFER RED OUT	MADE OVER	DATA CLEARAN CE	ON 31.05.2023	days taken to decide the case
22	MYSURU	Prl.District & Sessions Court, Mysuru	Designated	451	0	2	2	1	0	0	0	454	8 Months 14 Days
		II Addl. District & Sessions Court, Mysuru	Designated	781	0	7	0	0	0	0	0	788	-
23	RAICHUR	Prl.District & Sessions Court, Raichur	Designated	29	0	0	0	0	0	0	0	29	-
24	RAMANAGARA	Prl.District & Sessions Court, Ramanagara	Designated	21	0	1	0	0	0	0	0	22	-
	SHIVAMOGGA	Prl.District & Sessions Court, Shivamogga.	Designated	34	0	4	0	0	0	1		37	-
		II Addl.District & Sessions Court, Shivamogga.	Designated	24	0	0	0	1	1	0	0	22	1 Year 10 Months 15 Days
25		III Addl.District & Sessions Court, Shivamogga.	Designated	42	0	1	1	0	0	0	0	44	-
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	Designated	50	0	0	0	0	0	0	0	50	-
		IV Addl.District & Sessions Court, Shivamogga (sitting at Bhadravathi)	Designated	0	0	37	0	0	0	0	0	37	-
		I Addl.District & Sessions Court, Tumakuru	Designated	20	0	3	0	0	0	0	0	23	-
26	TUMAKURU	II Addl.District & Sessions Court, Tumakuru	Designated	27	0	0	0	0	0	0	0	27	-
20		V Addl. District and Sessions Judge, Tumakuru.	Designated	39	0	0	0	0	0	0	0	39	-
		VI Addl.District & Sessions Court, Tumakuru	Designated	45	0	3	0	0	0	0	0	48	-
27	UDUPI	Prl.District & Sessions Court	Designated	399	0	11	0	0	0	0	0	410	-
28	UTTARA KANNADA	Prl. District Court. Karwar	Designated	46	0	0	0	0	0	0	0	46	-

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	NAME OF THE DISTRICT	NAME OF THE COURT	Designated/ Dedicated		INSTITUTION FOR THE MONTH OF MAY			DISPOSA	AL FOR THE	MONTH C	of MAY	PENDENCY AS	Average No. of
-				OPENING BALANCE	TRANSFE RRED (U/s 9)	FRESH INSTITUTI ON	INSTITUITIO N THROUGH TRANSFER	DISPOSAL	TRANSFER RED OUT	MADE OVER	DATA CLEARAN CE	ON 31.05.2023	days taken to decide the case
20	VIJAYAPURA	I Addl. Dist. & Sessions Judge, Vijayapur	Designated	21	0	0	0	0	0	0	0	21	-
		II Addl. Dist. & Sessions Judge, Vijayapur	Designated	17	0	0	0	0	0	0	0	17	-
2,		III Addl. Dist. & Sessions Judge, Vijayapur	Designated	21	0	0	0	0	0	0	0	21	-
		IV Addl. Dist. & Sessions Judge, Vijayapur	Designated	21	0	0	0	0	0	0	0	21	-
30	YADGIR	Prl.District & Sessions Court, Yadgir	Designated	11	0	0	0	0	0	0	0	11	-
	•	Total	Designated/ Dedicated	12982	0	365	9	158	1	1	0	13196	1 Year 15 Days